

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION
RAJYA SABHA
UNSTARRED QUESTION NO. 332
ANSWERED ON 06/12/2023

Sale of petroleum products in PACS

332 # SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of COOPERATION be pleased to state:

- (a) whether Government has devised any plan to permit selling of diesel, petrol, and LPG gas through Primary Agricultural Credit Societies (PACS);
- (b) if so, the details of this scheme;
- (c) the eligibility rules perceived by Government to sell the above items; and
- (d) whether necessary permissions have been obtained from the Ministry of Petroleum and Natural Gas for the concerned scheme, if so, the details thereof?

ANSWER

THE MINISTER OF COOPERATION

(SHRI AMIT SHAH)

(a) to (d): Yes, Sir. The Government has allowed Primary Agricultural Credit Societies (PACS) to operate Retail Petrol/ Diesel outlets and LPG Distributorships. In this regard, Ministry of Petroleum and Natural Gas has issued revised guidelines for selection of dealers for regular & rural retail outlets, as well as unified guidelines for selection of LPG distributorships.

As per the revised guidelines, PACS have been included under Combined Category 2 (CC-2) for retail Petrol/ Diesel dealership and Combined Category (CC) for LPG Distributorship for which they can apply online as per the advertisements issued by Oil Marketing Companies (OMCs). Further, PACS have also been given one-time option to convert their wholesale consumer pumps into Retail Outlets for which Ministry of Petroleum and Natural Gas has released detailed guidelines.

The eligibility criteria have also been defined in the guidelines which inter alia, include submission of documents related to registration, land availability, finance, etc. by the applicant PACS for Retail Petrol/ Diesel Outlets and LPG Distributorship.

As informed by OMCs, 228 PACS from 24 States/ UTs have applied online so far for locations advertised by Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) for retail petrol/ diesel dealership. Further, 109 PACS from 5 States having wholesale consumer pumps have given consent for conversion into Retail Outlets, out of which 43 PACS have received Letter of Intent (LOI) from the OMCs. For LPG distributorship, 2 PACS have applied for the 2 locations advertised in the State of Jharkhand.
